

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 182 OF 2016

Dated: 11th January, 2019

In the matter of:

M/s Ramnik Power & Alloys Pvt. Ltd.

... Appellant(s)

Vs.

**Madhya Pradesh State Electricity Regulatory
Commission & Anr.**

.... Respondent(s)

ORDER

The Bench did not assemble today. As agreed by the parties, list the matter on **18.02.2019**

(Court Master/PS)

Pr/kt